

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY (PART – II, SECTION 3, SUB-SECTION (ii))

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

NOTIFICATION NO. 14 (RE-98)/97-02

NEW DELHI: DATED THE 14th AUGUST, 1998

S.O. (E):- In exercise of the powers conferred by section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (No. 22 of 1992) read with paragraph 4.1 of Export and Import Policy, 1997-2002, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items, 1997-2002 published on 31st March, 1997 and as amended from time to time. The items of the following Exim Code Nos. , shall be permitted under Special Import Licence (SIL) vide amendment in column 5 as under:-

EXIM CODE	DESCRIPTION OF ITEM	IMPORT UNDER SIL/
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		PUBLIC NOTICE
170490 09	Others excluding sweetmeat	Import permitted against Special Import Licence(SIL)
321390 00	Other	Import permitted against Special Import Licence(SIL)
321490 09	Others	Import permitted against Special Import Licence(SIL)
330130 00	Flavouring essences - all types (including those for liquors)	Import permitted against Special Import Licence(SIL)
330190 00.31	Fennugreek oleoresins	Import permitted against Special Import Licence(SIL)
330190 00.32	Ginger oleoresins	Import permitted against Special Import Licence(SIL)
330190 00.33	Pepper oleoresins	Import permitted against Special Import Licence(SIL)
330190 00.34	Turmeric oleoresins	Import permitted against Special Import Licence(SIL)
330190	Cardamom oleoresins	Import permitted against

00.35		Special Licence(SIL)	Import
330190 00.36	Celery seed oleoresins	Import permitted Special Licence(SIL)	against Import
330190 00.37	Nut meg oleoresins	Import permitted Special Licence(SIL)	against Import
330190 00.38	Clove oleoresin	Import permitted Special Licence(SIL)	against Import
330190 00.39	Capsicum oleoresins	Import permitted Special Licence(SIL)	against Import
330190 00.40	Coriander oleoresin	Import permitted Special Licence(SIL)	against Import
330190 00.41	Cumin oleoresin	Import permitted Special Licence(SIL)	against Import
330190 00.42	Fennel oleoresin	Import permitted Special Licence(SIL)	against Import
330190 00.43	Oleoresins of spices n.e.s.	Import permitted Special Licence(SIL)	against Import

330190 01	Attars of all kinds in fixed oil base	Import permitted against Special Import Licence(SIL)
330190 02	Mustard oil aroma/ E. oil.	Import permitted against Special Import Licence(SIL)
330190 03	Essence of ambrettolide (ambrette seed oil essence)	Import permitted against Special Import Licence(SIL)
330190 09.10	Flavouring essences – all types (including those for liquors)	Import permitted against Special Import Licence(SIL)
330190 09.90	Other	Import permitted against Special Import Licence(SIL)
330710 09	Other pre or after shave preparations	Import permitted against Special Import Licence(SIL)
330720 00	Personal deodorants and antiperspirants	Import permitted against Special Import Licence(SIL)
330730 00	Perfumed bath salts and other bath preparations	Import permitted against Special Import Licence(SIL)
340111 02	Shaving soaps other than shaving cream	Import permitted against Special Import Licence(SIL)

340119 01.90	Soap other than industrial soap	Import permitted against Special Import Licence(SIL)
340119 02.90	Soap other than industrial soap	Import permitted against Special Import Licence(SIL)
340290 03.10	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface-active agents	Import permitted against Special Import Licence(SIL)
340290 03.20	Cleaning or degreasing preparations, not having a basis of soap or other organic surface-active agents of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL)
340290 09.10	Washing preparations (including auxiliary washing preparations) and cleaning preparations, having a basis of soap or other organic surface-active agents	Import permitted against Special Import Licence(SIL)
340290 09.20	Cleaning or degreasing preparations, not having a basis of soap or other organic surface-active agents of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL)
392210 00	Baths, shower-baths and wash	Import permitted against

	basins	Special Licence(SIL)	Import
392220 00	Lavatory seats and covers	Import permitted Special Licence(SIL)	against Import
420211 03	Satchels and brief cases of leather	Import permitted Special Licence(SIL)	against Import
420219 01	Toilet cases with outer surface of other materials	Import permitted Special Licence(SIL)	against Import
420219 02	Travel goods with outer surface of other materials	Import permitted Special Licence(SIL)	against Import
420219 03	Satchels and brief cases with outer surface made of other materials	Import permitted Special Licence(SIL)	against Import
420221 01	Handbags of leather for ladies	Import permitted Special Licence(SIL)	against Import
420221 09	Other leather handbags	Import permitted Special Licence(SIL)	against Import
420229 01	Handbags of other materials excluding wickerwork/basket work	Import permitted Special Licence(SIL)	against Import

420231 02	Wallets and purses of leather	Import permitted against Special Import Licence(SIL)
420231 09	Others	Import permitted against Special Import Licence(SIL)
420291 00	With outer surface of leather, of composition leather or of patent leather	Import permitted against Special Import Licence(SIL)
420400 06	Gloves for use in industry	Import permitted against Special Import Licence(SIL)
420500 01.10	Of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL)
441400 00	Wooden frames for paintings, photographs, mirrors or similar objects	Import permitted against Special Import Licence(SIL)
442010 00	Statuettes and other ornaments, of wood	Import permitted against Special Import Licence(SIL)
442090 01	Wood marquetry and inlaid wood	Import permitted against Special Import Licence(SIL)
442190 11	Wood paving blocks	Import permitted against Special Import Licence(SIL)

442190 13	Pencil slates	Import permitted against Special Import Licence(SIL)
442190 19	All other articles of wood	Import permitted against Special Import Licence(SIL)
481310 00	In the form of booklets or tubes	Import permitted against Special Import Licence(SIL)
481390 09	Others	Import permitted against Special Import Licence(SIL)
481420 00	Wallpaper and similar wall coverings, consisting of paper coated or covered, on the face side, with a grained, embossed, coloured, design-printed or otherwise decorated layer of plastics	Import permitted against Special Import Licence(SIL)
481490 00	Other	Import permitted against Special Import Licence(SIL)
481500 00	Floor coverings on a base of	Import permitted against

	paper or of paperboard, whether or not cut to size	Special Licence(SIL)	Import
481890 09	Articles n.e.s. of paper pulp paper/paperboard and of cellulose wadding	Import permitted against Special Licence(SIL)	Import
660200 00	Walking-sticks, seat-sticks, whips, riding-crops and the like	Import permitted against Special Licence(SIL)	Import
670100 01	Feather dusters	Import permitted against Special Licence(SIL)	Import
670210 01	Decorative plants	Import permitted against Special Licence(SIL)	Import
670210 09	Others	Import permitted against Special Licence(SIL)	Import
700991 00	Unframed	Import permitted against Special Licence(SIL)	Import
700992 00	Framed	Import permitted against Special Licence(SIL)	Import
701200 00.10	Of a kind classified as consumer goods	Import permitted against Special Licence(SIL)	Import

701310 00	Of glass ceramic	Import permitted against Special Import Licence(SIL)
701332 00	Of glass having a linear coefficient of expansion not exceeding 5 x10 power -6 Kelvin within a temperature range of 0 degree centigrade to 300 degree centigrade	Import permitted against Special Import Licence(SIL)
701810 01	Bangles	Import permitted against Special Import Licence(SIL)
710310 01	Emeralds, uncut	Import permitted against Special Import Licence(SIL)
710310 02	Ruby and sapphire, uncut	Import permitted against Special Import Licence(SIL)
710310 09	Other precious stone (e.g. aquamarine chrisobaryle-topaz etc) uncut	Import permitted against Special Import Licence(SIL)
710700 00	Base metals clad with silver, not further worked than semi manufactured	Import permitted against Special Import Licence(SIL)
711320 02	Parts (unfinished or incomplete articles)	Import permitted against Special Import Licence(SIL)

732111 01	Cookers and kitchen stoves	Import permitted against Special Import Licence(SIL)
732111 09	Other stoves	Import permitted against Special Import Licence(SIL)
732111 19	Other cooking apparatus of iron or steel	Import permitted against Special Import Licence(SIL)
732181 00	For gas fuel or both gas and other fuels	Import permitted against Special Import Licence(SIL)
732211 00	Of cast iron	Import permitted against Special Import Licence(SIL)
732219 00	Other	Import permitted against Special Import Licence(SIL)
732290 01	Air heaters & air distributors	Import permitted against Special Import Licence(SIL)
732310 00.10	Pot scourers and scouring or polishing pads, gloves and the like	Import permitted against Special Import Licence(SIL)
732391 01	Cast iron pans, not enamelled	Import permitted against Special Import Licence(SIL)

732391 09	Other utensils of cast iron, not enamelled	Import permitted against Special Import Licence(SIL)
732392 00	Of cast iron, enamelled	Import permitted against Special Import Licence(SIL)
732399 01	Parts of articles used for domestic purposes of iron or steel	Import permitted against Special Import Licence(SIL)
732399 09	Other utensils of galvanised iron	Import permitted against Special Import Licence(SIL)
732410 00	Sinks and wash basins, of stainless steel	Import permitted against Special Import Licence(SIL)
732421 00	Of cast iron, whether or not enamelled	Import permitted against Special Import Licence(SIL)
732429 00	Other	Import permitted against Special Import Licence(SIL)
732510 00.10	Other cast articles of non-malleable cast iron of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL)
820540 00	Screwdrivers	Import permitted against Special Import

		Licence(SIL)
820590 01	Garage tools in sets	Import permitted against Special Import Licence(SIL)
821192 00.10	Other knives having fixed blades of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL)
821193 01	Pocket knives	Import permitted against Special Import Licence(SIL)
821193 09.10	Other knives having other than fixed blades of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL)
830230 01	Curve drive stakes	Import permitted against Special Import Licence(SIL)
830230 09	Others	Import permitted against Special Import Licence(SIL)
830242 00	Other, suitable for furniture	Import permitted against Special Import Licence(SIL)
830250 00	Hat-racks, hat-pegs, brackets and similar fixtures	Import permitted against Special Import Licence(SIL)
830621 01	Statuettes (excluding works of art)	Import permitted against

	plated with precious metal	Special Import Licence(SIL)
830621 02	Trophies plated with precious metal	Import permitted against Special Import Licence(SIL)
830621 09	Other ornament plated with precious metal	Import permitted against Special Import Licence(SIL)
830629 01	Other statuettes (excluding works of art)	Import permitted against Special Import Licence(SIL)
830629 02	Other trophies	Import permitted against Special Import Licence(SIL)
830629 09	Others	Import permitted against Special Import Licence(SIL)
830630 00	Photograph, picture or similar frames; mirrors	Import permitted against Special Import Licence(SIL)
830890 02.90	Other	Import permitted against Special Import Licence(SIL)
830890 09.30	Hangers	Import permitted against Special Import Licence(SIL). However, import permitted without an

		import licence by the Indian Exporters if supplies are made by foreign buyers or procured on the advice of foreign buyer to be attached to the goods against specific orders placed by them on Indian Exporters.
831000 01	Enamel iron signboard	Import permitted against Special Import Licence(SIL)
831000 09	Other symbols of base metal	Import permitted against Special Import Licence(SIL)
841460 00.10	Hoods having a maximum horizontal side not exceeding 120 cm of a kind classified as consumer durable	Import permitted against Special Import Licence(SIL)
845012 00	Other machines, with built-in centrifugal drier	Import permitted against Special Import Licence(SIL)
845019 00	Other	Import permitted against Special Import Licence(SIL)
846920 01.90	Other	Import permitted against Special Import

		Licence(SIL)
847021 00	Incorporating a printing device	Import permitted against Special Import Licence(SIL)
847029 00	Other	Import permitted against Special Import Licence(SIL)
847030 01	Electrically operated calculating machines	Import permitted against Special Import Licence(SIL)
851750 03.20	Multiplexers/ statistical Multiplexer	Import permitted against Special Import Licence(SIL)
851750 03.30	Routers	Import permitted against Special Import Licence(SIL)
851750 03.40	X25 pads	Import permitted against Special Import Licence(SIL)
851750 04	High Bit Rate Digital Subscriber Line System (HDSL)	Import permitted against Special Import Licence(SIL)
851750 05	Digital Loop Carrier System (DLC)	Import permitted against Special Import Licence(SIL)
851750 06	Synchronous Digital Hierarchy	Import permitted against

	System (SDH)	Special Licence(SIL)	Import
851750 09.30	ISDN Terminal Adapters	Import permitted Special Licence(SIL)	against Import
851910 00	Coin or disc operated record players	Import permitted Special Licence(SIL)	against Import
851921 00	Without loud speaker	Import permitted Special Licence(SIL)	against Import
851929 00	Other	Import permitted Special Licence(SIL)	against Import
851931 00	With automatic record changing mechanism	Import permitted Special Licence(SIL)	against Import
851939 00	Other	Import permitted Special Licence(SIL)	against Import
851999 01	Tape recorder (other than cassette type)	Import permitted Special Licence(SIL)	against Import
852039 02	C.D (Audio Recorder) incorporating sound	Import permitted Special Licence(SIL)	against Import

852110 01.90	Other	Import permitted against Special Import Licence(SIL)
852110 02.90	Other	Import permitted against Special Import Licence(SIL)
852110 09.90	Other	Import permitted against Special Import Licence(SIL)
852520 01.90	Other	Import permitted against Special Import Licence(SIL)
853610 06	Electronic fuses	Import permitted against Special Import Licence(SIL)
853641 00	For a voltage not exceeding 60 V	Import permitted against Special Import Licence(SIL)
853650 01	Other switches of plastics	Import permitted against Special Import Licence(SIL)
853669 01	Plugs and sockets of plastics	Import permitted against Special Import Licence(SIL)
853669 09	Plugs and sockets of other materials	Import permitted against Special Import Licence(SIL)

854419 02	Plastic insulated wire	Import permitted against Special Import Licence(SIL)
902300 00.20	Goods in heading 90.23 of a kind classified as consumer goods	Import permitted against Special Import Licence(SIL)
902610 09.10	Domestic water meters	Import permitted against Special Import Licence(SIL)
940540 00	Other electric lamps and lighting fittings	Import permitted against Special Import Licence(SIL)
940600 01.90	Other	Import permitted against Special Import Licence(SIL)
950349 01	Toys of wood	Import permitted against Special Import Licence(SIL)
961000 00	Slates and boards with writing or drawing surfaces, whether or not framed	Import permitted against Special Import Licence(SIL)
961590 00	Other	Import permitted against Special Import Licence(SIL)

This issues in public interest.

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

AND EX-OFFICIO

ADDITIONAL SECRETARY TO THE GOVERNMENT OF INDIA

Copy to all concerned;

By Orders etc.,

(RAJAN SUDESH RATNA)

DEPUTY DIRECTOR GENERAL OF FOREIGN TRADE

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